

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4760
ANSWERED ON:23.04.2010
RESIDENTIAL SCHOOLS FOR SC STUDENTS
Ramkishun Shri

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of proposals for the setting up of residential schools under consideration of the Government, State-wise; and
- (b) the details of funds held up pending receipt of utilisation certificates from the existing residential schools?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (DR. TUSHAR A. CHAUDHARY)

(a) & (b): The Ministry of Tribal Affairs administers schemes for socio economic development of Scheduled Tribes. The Ministry of Social Justice and Empowerment which administers schemes for Scheduled Castes (SC) does not have scheme for setting up Residential Schools in States for SC Students. However, under the Scheme of Grant in aid to Voluntary Organizations for SC, interalia, grant for setting up of Residential School is considered. Submission of Utilization Certificate within twelve months of closure of the financial year is a mandatory pre-condition for release.